

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 28th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017 & M.A. No. 514/2018) (PH)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Dept. Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. Raj Panjwani & Mr. Aditya Dhawan, Advs. for Applicant Mr. Ajay Marwah, Adv. for State of HP Dr. Sr. Sarbjit Sharma, Adv. for State of HP Mr. Divya Prakash Pandey, Adv. for HPPCB Mr. Sharan Thakur & Mr. Vijay Kumar, Adv. for R-7 & 8 Mr. Suresh Chander Sharma, Adv. for MC Manali Mr. Mandeep Kalra, Adv. for Citrus Manali Resort
5.	Original Application No. 244/2018 (Earlier O.A. No.79/2018)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
6.	Original Application No. 359/2018 (Earlier O.A. No.19/2018)	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Inspection Report filed by Mr. Pradeep Misra, Adv. for R-2
AFTER NOTICE			
7.	Execution Application No. 31/2018 (M.A. No. 686/2018) IN O. A. No. 390/2016	Rajiv Savara Vs. Darrameks Hotels and Developers & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Dutt, Adv. for R-1 Mr. Mukesh Verma, Adv.
FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 621/2017	Anyay Virodhi Morcha (Regd.) Vs. Govt. of NCT of Delhi & Ors.	Mr. Ashwani Kr. Dubey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 2 & 6 Mr. Manoj, Adv. for R-3 Ms. Sakshi Popli, Adv. for R-4
9.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC
10.	Appeal No. 30/2018 (M.A. No. 305/2018 & M.A. No. 306/2018)	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Kumar Abhishek, Adv. for R-1 Mr. Raj Kumar Mehta, AOR & Ms. Himanshi Andley, Adv. for R-2 & 3 Mr. Dhruv Mehta, Sr. Adv. with Mr. Milind Kumar, Adv. for R-5 Mr. M. Paikaray, Adv.
11.	Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant
12.	Original Application No. 62/2018 (M.A. No. 173/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Adv. for Applicant Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP
FOR HEARING			
13.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs. State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB

14.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012) (M.A. No. 1415/2017)	Gautam Chand Chopra Vs. State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
15.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 4
16.	Original Application No. 55/2018 (M.A. No. 152/2018 & M.A. No. 153/2018) (Earlier O.A. No. 56/2017 (CZ)	Shailendra Singh Vs. State of Rajasthan & Ors.	Mr. Abhishek Kumar, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-2 Mr. Sandeep Singh, Adv. for R-3 Mr. Nishant Awana, Adv. for R-6
17.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF
18.	Original Application No. 484/2015 (M.A. No. 155/2017, M.A. No. 567/2017 & M.A. No. 927/2017)	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Jeevan B. Panda, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. L. K. Bhushan, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
19.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Ms. Radhika Dwivedi, Adv.

20.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of Uttar Pradesh Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Ms. Radhika Dwivedi, Adv.
21.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016, M.A. No. 230/2017 & M.A. No. 92/2018)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
22.	Original Application No. 458/2017	Harinder Dhingra Vs. International Recreation & Amusement Ltd. & Ors.	Mr. Ayush Arora & Mr. Rohit Kumar, Adv. for Applicant Mr. Pawan Kumar, Adv. for R-1 Mr. Anil Grover, AAG for R-2 & 3 Mr. B. V. Niren, Adv. for CGWA Mr. Ajay Fatyar, Adv. for R-7 Mr. Mukul Singh, Adv. for MoEF Mr. T. S. Thakraon, Adv. for R-12 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Saket Sikri, Adv.
23.	Original Application No. 721/2017 (M.A. No.1364/2017)	Vikrant Tongad Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of U.P. Mr. Abhishek Atrey, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Ramesh Serath, Adv. Mr. D. N. Gobardhan, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Varun Thakur, Adv. for NMCG Ms. Deep Shikha Bharati, Adv.
24.	Execution Application No. 13/2018 IN O.A. No. 83/2012 (T _{HC})	Bharti Infratel Ltd. Vs. State of M.P. & Ors.	Mr. Rajul Shrivastav, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Anil Dutt, Adv.

Date : 28th May, 2018
Time : After the above Bench

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
25.	Review Application No. 07/2018 (M.A. No. 287/2018 & M.A. No. 288/2018) IN O. A. No. 124/2015 & O. A. No. 127/2016	Sumitra Devi Vs. Central Pollution Control Board & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anuj Bhandari, Adv. for Applicant Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for R-7

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